

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

I-6

## ORDER SHEET

O. APPLICATION NO. 366 OF 03-

Applicant(s)

Respondent(s)

Advocate for  
Applicant(s)

Advocate for  
Respondent(s)

Notes of the Registry

Orders of the Tribunal

18-4-06

Mr. H.K. Purohit counsel for applicant.  
Mr. Manoj Bhandari, counsel for respondents 1 to 4.  
None present for other respondents.  
D.B. not formed. Put up

A-526 Reply not filed  
27.06.06

for direction on 13-7-06, By Order  
COURT OFFICER

13-7-06.

R-526 Reply not  
filed  
31.8.06.

Mr. H.K. Purohit counsel for applicant.  
Mr. Manoj Bhandari, counsel for respondents  
None present for other respondents  
D.B. not formed. Put up  
for directions on 1-3-06,

By Order  
COURT OFFICER

O.A. No. 366/2005

Date of order: 07.09.2006.

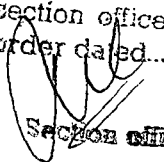
Mr. H.K. Purohit, counsel for the applicant.  
Mr. Manoj Bhandari, counsel for the respondents No. 1 to 4.  
None is present for respondents No. 5 & 6.

Learned counsel for the applicant has filed this Original Application for challenging the seniority list. The learned counsel for the respondents has stated that the seniority list in question has already been cancelled and a fresh seniority list has been issued in accordance with the law. Hence, the Original Application has become infructuous. The Original Application stands dismissed as having become infructuous.

Handwritten signature and date 14/9/06

(J.P. Shukla)  
Admy. Member

(Kuldip Singh)  
Vice Chairman

Part II and III destroyed  
in my presence on 11/4/14  
under the supervision of  
section officer ( ) as per  
order dated 31/01/14  
  
Section officer (Records)